

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-03-2024 AT 10:30 AM**

CP No. 45/241/HDB/2022
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

RSP Air Products Private Limited & others

...Petitioner

AND

Mr. Ande Srinivasulu & others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned representing Counsel Mr Naresh Kumar Sangam, for company petitioner present and reports not ready.

No representation for the respondents. Matter adjourned to 09.05.2024 as a last chance.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)